

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. Appeal (SJ). No. 638 of 2014**

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Kedar Prasad Keshri ... Appellant  
Versus  
The State of Jharkhand through C.B.I. ... Respondent

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Avishek Prasad, Advocate  
For the C.B.I. : Mr. B.K. Prasad, Spl. P.P.

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**Order No.03 Dated- 29.06.2020**

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, eight weeks after the lockdown period is over.

**(Anil Kumar Choudhary, J.)**